

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) No. 275 of 2017

&

I.A. No. 3016 of 2019

IN THE MATTER OF:

Mcdonald's India Pvt. Ltd. & Ors.

...Appellants

Vs.

Vikram Bakshi & Ors.

...Respondents

Present:

For Appellants:

Mr. Sudipto Sarkar, Sr. Advocate with Mr. Abhishek Tewari, Ms. Raunag B. Mathur and Ms. Zahra Aziz, Advocates.

Mr. Kapil Sibal, Sr. Advocate with Ms. Sreenita Ghosh, Advocates.

For Respondents:

Mr. Tushar Mehta (SGI) with Mr. Deepak Khosla (Intervenor for RP), Mr. Nishant Doshi, Mr. Prakhar Deep, Mr. Gauhar Mirza and Mr. Tejas Karia, Advocates for R-1,2.

Mr. Rohit Sharma (Intervention for HUDCO)

Mr. Rishi Sood, Advocate for R-9.

With

Company Appeal (AT) No. 280 of 2017

IN THE MATTER OF:

Vikram Bakshi & Ors.

...Appellants

Vs.

Connaught Plaza Restaurants Pvt. Ltd.& Ors.

...Respondents

Present:

For Appellants:

Mr. Gauhar Mirza, Mr. Tejas Karia, Mr. Nishant Doshi and Mr. Prakhar Deep, Advocates.

For Respondents: Mr. Sudipto Sarkar and Mr. Kapil Sibal, Sr. Advocates with Ms. Raunaq B. Mathur, Mr. Zahra Aziz, Advocates for R-2,3,4.

ORDER

(Through Virtual Mode)

18.03.2021: Today, when the case was called out, Learned Counsel for the Appellant informed that he has filed the soft copy of the Reply Affidavit in I.A. No. 2512 of 2019 and he proposes to file the hard copy of the Reply Affidavit by Monday i.e. 22.03.2021. He further submitted that his authorised agent is present in the tribunal with the hard copy.

Registry is directed to accept the hard copy of the Reply Affidavit by the Appellant in I.A. No. 2512 of 2019.

List the Appeal on **16th April, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

sr/rr